

(a) whether the long term contract with the suppliers by the Hindustan Steel Limited Rourkela for the supply of iron and manganese ores will be over in the month of July, 1969;

(b) if so, what steps have been taken regarding future supply;

(c) who is at present supplying the material of this contract if the contract period is over by this date; and

(d) how the best supplier has been selected?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K.C. PANT) : (a) Yes, Madam.

(b) Arrangements have been made with the Minerals and Metals Trading Corporation of India for future supplies of Iron Ore and Manganese Ores.

(c) Mineral and Metals Trading Corporation have taken over the supplies of Iron Ore and Manganese Ores.

(d) Mineral and Metals Trading Corporation, a Public Sector Undertaking, has been entrusted with the supplies of these raw materials.

INDUSTRIAL HOUSES WITH ASSETS OF RS. 10 CRORES

62. SHRI Lt. M. DHARIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of the Industrial Houses that are having assets exceeding Rs. 10 crores; and

(b) what were their assets in the years 1950 and 1961 :

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) The names of the Industrial Houses having assets exceeding Rs. 10 crores are given in the Report of the Monopolies Inquiry Commission at pp. 119—121.

(b) The information is not available.

6 DN. ALLAHABAD-GORAKHPUR EXPRESS TRAIN ACCIDENT

63. SHRI M. K. MOHTA : SHRI M. M. DHARIA : SHRI K. P. SUBRAMANIA
MENON: SHRI GODEY MURAHARI: SHRI RAM SAHAI : PANDIT BHAWANI PRASAD TIWARY : SHRI B. D. KHOBARAGADE : SHRI SWAI SINGH SISODIA: DR. (MRS.) MANGLADEVI TALWAR: SHRI M. P. BHARGAVA : SHRI J. P. YADAV :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the 6-Dn. Allahabad-Gorakhpur Express was derailed on the 21st June, 1969 between Jakhania and Dulapur stations in the Allahabad-Gorakhpur section of the North Eastern Railway resulting in the death of a number of persons;

(b) if so, the number of persons killed as a result of the accident;

(c) whether the cause of the accident has been investigated;

(d) if so, the results thereof;

(e) the action taken or proposed to be taken by Government in the matter;

(f) whether any report has since been received from the Central Intelligence Department ruling out sabotage as the cause of the accident;

(g) if so, the reasons that prompted him to make a statement soon after the accident that it was due to sabotage;

(h) the names of the persons who have been arrested or held responsible for the accident;

(i) whether Government propose to compensate the families of the persons killed in the accident; if so, the amounts thereof; and

(j) the number of casualties from whose person some amount of money was collected by the police and whether these amounts of money have been handed over to the members of their families?